

**Fertilizer Plant in Madhya Pradesh**

**2563. Shri Birendra Bahadur Singh:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 669 on the 4th May, 1962 and state:

(a) whether the proposal to establish a fertilizer plant in Madhya Pradesh has been abandoned; and

(b) if not, whether any other party has approached Government for setting up this factory?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). The licence issued to the party has been surrendered and Government are considering alternative arrangements for establishing a fertilizer factory in Madhya Pradesh.

**Andaman Firing**

**2564. Shri Nambiar:** Will the Minister of Home Affairs be pleased to state:

(a) whether the total number of dead in the Andaman Firing of 10th April, 1962 has risen to more than eight and the seriously injured to 36;

(b) how many of the dead and wounded are from Tamilnad;

(c) whether any compensation has been paid to the bereaved families and the injured; and

(d) whether the ban order under Section 144 still continues?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) No; 3 P.W.D. employees died and 20 were injured.

(b) All the three who died and 16 out of the 20 persons who were injured were from Tamilnad.

(c) Not yet.

(d) No. The order remained in force till May 9, 1962.

**Pilot Linguistic Surveys in NEFA**

**2565. Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether a general classification of all the languages and dialects existing in the N.E.F.A. has been completed on the basis of pilot linguistic surveys in the different parts of the Agency carried out recently; and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) This is in progress.

(b) The results are not yet ready.

**Study of Modern Indian Languages in Delhi University**

**2566. Shri Malachami:** Will the Minister of Education be pleased to state:

(a) whether the students who have studied anyone of the modern Indian languages of the States, have to take up the same language in the University classes also;

(b) if so, whether the same procedure is being adopted in the Delhi University;

(c) if so, how many students are studying the modern Indian languages in the colleges of the Delhi University; and

(d) whether the facilities offered are adequate for the proper prosecution of the studies?

**The Minister of Education (Dr. K. L. Shrimall):** (a) to (d). Information is being collected and will be laid on the Table of the Sabha in due course.

**Charcoal Factory at Madras**

**2567. Shri Malachami:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any proposal has been received from Government of Madras

for aid to start burnt charcoal factory at Madras; and

(b) if so, the estimated amount and the aid asked for?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No.

(b) Does not arise.

#### **Overtime Allowance in Armed Forces Headquarters**

**2568. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that overtime allowance is being paid regularly to the employees concerned in the main Ministry of Defence, New Delhi;

(b) whether it is also a fact that overtime allowance has not so far been paid to the employees concerned working in Armed Forces Headquarters, New Delhi since June, 1961;

(c) if so, the reasons for the delay;

(d) when it is proposed to pay the arrears of overtime allowance to the employees concerned; and

(e) what steps have been taken to ensure that overtime allowance is paid regularly?

**The Minister of State in the Ministry of Defence (Shri Raghuramiah):** (a) Yes, Sir.

(b) Payments have been made to some individuals while in the case of others claims are pending with audit authorities.

(c) The delay in the payment of overtime allowance in respect of staff serving in Armed Forces Headquarters is due to the fact that claims on account of pay and allowances of the Defence Civilians are subject to pre-audit which entails some delay.

(d) Payments of outstanding dues on account of overtime allowance are expected to be made to the persons concerned shortly.

(e) Suitable procedure has been evolved in consultation with the audit authorities to ensure regular payment of overtime allowance.

#### **Chinese Nationals Overstaying in India**

**2569. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Chinese nationals apprehended during the first quarter of the current year for overstaying in the country without valid documents; and

(b) the action taken against them?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

#### **Traffic Signals in Delhi**

**2570. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether a study made by some officials of the Police reveals that there is need for more traffic police and road signals in Delhi; and

(b) if so, the steps taken or proposed to be taken to provide the same to solve the traffic problems?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). While no special study has been undertaken recently, the question of improving the regulation of traffic is under the constant review of the Delhi Police. Government are shortly appointing a committee to examine the traffic problems of Delhi and to make their recommendations.

#### **Cars Owned by Central Government**

**2571. Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) the number of cars owned by Ministries and Departments of Central Government;